

RRD/RR Div/TG/1042/287/2014

Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios

Attachment Proceeding No. 1050, 1051 and 1052 of 2014

Certificate No. 287 of 2014

The Principal Officer /
Chairman & Managing Director/ CEO
All the Banks in India / All the Mutual Funds in India
NSDL/CDSL, Mumbai

<u>Attachment Proceeding Nos. 1050, 1051 and 1052 of 2014 - Release of attachment of bank accounts/ lockers, Demat accounts & Mutual Fund folios</u>

- 1. Whereas a Recovery Certificate 287 of 2014 dated July 16, 2014 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum Rs. 1,68,595 (i.e. Rupees One Lakh Sixty-Eight Thousand Five Hundred and Ninety-Five only) along with further interest, all costs, charges and expenses etc. against M/s Albeli Trading Private Limited [PAN: NA] ["Defaulter"].
- 2. And whereas Notices of Attachment in the above proceedings dated July 16, 2014 were issued attaching the bank accounts, demat accounts and mutual fund folios of the Defaulter;
- 3. And whereas SEBI has recovered the entire outstanding amount including interest and costs, towards full and final settlement of the demand raised in the aforesaid recovery certificate.
- 4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios of the Defaulter attached, if any, pursuant to the above said Notices of Attachment.
- 5. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at Mumbai on this 04th day of December, 2025

SEAL



RECO∀ERY OFFICER

JAYEETA RAY जईता रे

Dy. General Manager & Recovery Officer उप माजबर्ग कार्य महिल्ला Securities and में व of India भारतीय प्रतिभूष अंद शिनमय बोर्ड

> Mumbai मृंबर्ड

Copy to:

M/s Albeli Trading Private Limited

PAN: NA

Address: Narayan Building, 3rd floor, 23 Laxmi Napoo Road, Dadar East, Mumbai - 400014